## MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING NOVEMBER 2023

(data as on 01.12.2023)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	10	2	285
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	181	97	2699
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	12	1	252
BONDED LABOUR (Inc. Code 601)	60	6	15
CHILDREN (Inc. Code 100-117)	40	35	195
WOMEN (Inc. Code 1300-1316)	417	457	266
SC/ST/OBC (Inc. Code 1900-1909)	52	58	62
OTHERS	5568	6189	3712
TOTAL	6340	6845	7486

## SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of November, 2023

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU	3	1	154
HRD	1	3	6

## Cases where NHRC recommended Monetary relief during the month of November, 2023

	No of Cases	Amount
Nature of incident		recommend
		ed (in Rs.)
CHILDREN	1	50,000
CUSTODIAL DEATH IN JUVENILE HOME	1	5,00,000
CHILD RAPE	1	2,00,000
LACK OF PROPER MEDICAL FACILITIES IN THE STATE	1	40,000
DENIAL OF DOCTORS/PARA MEDICAL STAFF DURING PANDEMIC	1	25,00,000
CUSTODIAL DEATH (Judicial)	8	36,00,000
ALLEGED CUSTODIAL DEATHS IN JUDICIAL CUSTODY	1	5,00,000
MURDER BY ANTI SOCIAL ELEMENTS	2	8,00,000
INTIMIDATION/ THREATENING/EXTORTION BY ANTI SOCIAL ELEMENTS	1	50,000
CUSTODIAL DEATH (Police)	2	10,00,000
FAILURE IN TAKING LAWFUL ACTION	3	6,50,000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	1	5,00,000
GANG RAPE	1	1,00,000
MISCELLENOUS	1	7,50,000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	2	4,00,000
DEATH DUE TO ELECTROCUTION	3	14,00,000
EDUCATIONAL INSTITUTIONS/ TECHNICAL INSTITUTIONS (GOVT./PVT.)	1	5,00,000
Total	31	1,35,40,000